

**GOVERNMENT OF INDIA  
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:420

ANSWERED ON:02.03.2005

CBI RAIDS

Chinta Mohan Dr. ;Hasan Chaudhary Munawwar;Suman Shri Ramji Lal

**Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the CBI conducted raids in the premises of 194 Government officials in various parts of the country in the first week of February, 2005;
- (b) if so, the details thereof;
- (c) whether the officials prima-facie have been found guilty during the raids; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a) to (d): The CBI conducted raids throughout the country under a special drive on 2.2.2005 to target identified persons/ firms of doubtful integrity and involved in specified areas of corruption. Searches were conducted at 251 places all over the country and 70 cases were registered against 119 public servants and 71 private persons/firms. Their involvement or otherwise can only be established at the conclusion of the investigation.